## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

TELICATION NUMBER

PETITION NUMBER

: TCP/383/ (IB)/2017

NAME OF THE PETITIONER(S)

: RAMANUJ VENKATESH

NAME OF THE RESPONDENT(S)

: VAL TRACK SYSTEMS PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

V. Maniselceran

Cernsy for petitiona

## **ORDER**

Counsel for Petitioner present and complied with the provision of section 9(3)(b)and(c) of I&B Code, 2016. No representation on behalf of Respondent. Counsel for Petitioner is directed to send a private notice to the Respondent by way of speed post and file proof of the same with an affidavit before the next date of hearing. The **Registry** is also directed to issue a notice to the Respondent. Counsel for Petitioner is directed to propose the name of IRP after seeking his consent as prescribed in Form 2. Put up on 17.08.2017 at 10.30 A.M.

S. sirpapuren.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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